

**SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN RESPECT OF OFFENCES
UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR
THE FIRST QUARTER ENDING, 2025**

Sl.No.	Name of the Court	Opening Balance as on 01/01/2025	Institution from 01/01/2025 to 31/03/2025	Disposal from 01/01/2025 to 31/03/2025	Pendency at the end of March, 2025
1.	HIGH COURT OF SIKKIM	02	--	--	02



21/4/2025
Joint Registrar-cum-Reader
High Court of Sikkim
Gangtok